

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2013  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

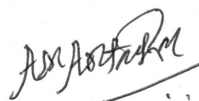
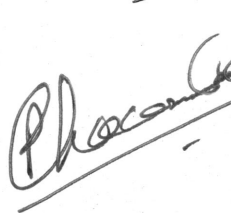
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: Mr. Rahul Tambe

V/s.

M/s. Poona Kadabakuti Karkhandar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	AJAY ANTARKAR	PCS for petitioners	
2	CS Pawan G. Chandrasekar	PCS for R1 to R12	

ORDER

CP No.96/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. The Petitioner's Representative has opened the arguments, however, due to short of time could not be completed.
3. On the next date the Petitioner shall continue with the arguments and thereafter the Representative of the Respondent shall reply to the arguments.
4. Since the pleadings are complete, therefore, the Petition is now fixed for final hearing on **09.03.2017**.

Sd/-

**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**

**22nd February, 2017.**